

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1365

ANSWERED ON:02.03.2006

PERMISSION TO LCAS TO OPERATE FLIGHTS

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**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the number of low cost carriers (LCAs) operate their domestic/international flights in/from India;
- (b) whether the Government proposes to give permission some more LCAs to fly from India;
- (c) if so, the details thereof; and
- (d) the time by which permission is likely to be accorded to these airlines?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a) The Government issues the scheduled operation permit in the category of passenger and cargo. There is no concept of issuing any permit in the name of Low Cost Airlines. However, it is commercial judgement of the airlines to fix the tariff and related concessions as per their economic viability and market conditions.

(b), (c) and (d): Does not arise.